

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 211  
CAA-26/ND/2020

**IN THE MATTER OF:**

**M/s. K.R. Equipments Pvt. Ltd. and  
M/s. Cleanauto Solutions Pvt. Ltd.**

**...PETITIONER**

**Section**

**Under Section 230-232**

**Order delivered on 19.10.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner  
For the RD/OL**

**:Mr. Praveen Kumar Mittal, Adv.  
:Mr. Shankari Mishra, Proxy  
counsel for Mrs. Tania Sharma.  
:Mr. Vibhooti malhotra and  
Shailendera Singh, Adv.**

**For the Income Tax Department**

**ORDER**

Heard the arguments advanced by the counsels and order in this matter  
is reserved.

- Sd -

**(V.K. Subburaj)  
Member (T)**

- Sd -

**(P.S.N. Prasad)  
Member(J)**

(Anjula)